

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3727  
ANSWERED ON:08.04.2003  
REMOVAL OF ILLEGAL CONSTRUCTION  
RAMJI MANJHI

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Delhi Police has not provided force to MCD for the removal of illegal encroachments as reported in Times of India dated February 27, 2003;
- (b) if so, the number of cases in which the Delhi Police has not provided force to remove illegal encroachments/construction from Government land/gaon sabha land; and
- (c) the measures taken to ensure that police force is provided as and when demanded by MCD, DDA and BDOs?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a): The demolition programme had to be temporarily suspended on 26th February, 2003 as the police force provided for the purpose was not sufficient to cope up with the emerging law and order situation in the area.
- (b): During the year 2003 (upto 31st March, 2003), police assistance was requisitioned by the land owning agencies on one thousand six hundred and ninety four occasions, out of which Delhi Police was unable to provide force on five hundred and sixteen occasions.
- (c): Police assistance is provided to the land owning agencies as and when required. However, at times it is not possible to spare the police force in view of other pressing requirements.